

<i>Sl. Name of District</i>	<i>No. of branches</i>
1. Balasore	63
2. Bolangir	66
3. Cuttack	121
4. Dhenkanai	48
5. Ganjam	75
6. Kalahandi	62
7. Keonjhar	35
8. Koraput	90
9. Mayurbhanj	55
10. Phulbani	15
11. Puri	100
12. Sambalpur	73
13. Sundergarh	16
Total	819

(b) The RRBs have helped in inculcating the banking habit in the rural population and, have also provided the much needed access to institutional credit to the weaker sections of the society. Many branches of these banks are located in remote rural areas of the State. As at the end of March, 1991, the RRBs in Orissa had mobilised Rs. 179.17 crores of deposits and had assisted 8.60 lakhs beneficiaries belonging to weaker sections by providing an outstanding credit of Rs. 192.16 crores.

Promotions to Employees Stagnating at Maximum of Pay-scales

3755. SHRI MRUTYUNJAYA NAYAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to give one promotion to those employees who are stagnating at maximum of their pay-scales for more than one year;

(b) if so, the details thereof; and

(c) the steps being taken by the Government for implementation of the proposal at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (c). No such proposal to give one promotion to all those employees who are stagnating at the maximum is under consideration of the Government. However, orders have already been issued to provide one time in-situ promotion to direct recruits in Groups 'C' and 'D' who have been stagnating at the maximum of the pay scale for a minimum period of one year, subject to certain conditions.

[English]

Customers Protection Fund

3756. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) whether Customers protection Fund has been set up in all the Stock Exchanges in the country;

(b) if so, the details thereof;

(c) if not, the names of Stock Exchanges where the fund has not been set up so far; and

(d) the steps taken or proposed to be taken to set up the fund there at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). No,

Sir. Customers Protection Fund has been set up in the Stock Exchanges at Ahmedabad, Bombay, Calcutta, Delhi, Gauhati, Hyderabad, Ludhiana, Madras, Kanpur, and Vadodara.

(c) Out of the Stock Exchanges where trading in securities is taking place, the Exchanges located at the following places have not yet set up Customers Protection Fund:

Bangalore	Bhubaneswar
Cochin	Jaipur
Mangalore	Indore
Patna	Pune
Rajkot	

(d) The concerned Stock Exchanges are being asked to set up the Customers Protection Fund as early as possible.

Recovery of Central Excise Duty from Cigarette Manufacturing Companies

3757. SHRI SOBHANDREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1686 on August 6, 1987 and state the latest position regarding recovery of Central Excise duty from each of the cigarette manufacturing companies referred to therein?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): A Statement is attached.